

**आयकरअपीलीयअधिकरण, विशाखापटणम पीठ, विशाखापटणम**

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

**श्री दुव्वूरु आर एल रेड्डी, न्यायिक सदस्य एवं श्री एस बालाकृष्णन, लेखा सदस्य के समक्ष  
BEFORE SHRI DUVVURU RL REDDY, HON'BLE JUDICIAL MEMBER &  
SHRI S BALAKRISHNAN, HON'BLE ACCOUNTANT MEMBER**

**आयकर अपील सं./I.T.A.No.254/Viz/2020  
(निर्धारण वर्ष / Assessment Year : 2011-12)**

Venkata Rama S.Varma Vegesna  
D.No.10-5-2, Lazarus Bungalow  
Waltair Main Road  
Visakhapatnam  
**[PAN : ADJPV0449E]**

Vs. Asst.Commissioner of  
Income Tax  
Circle-3(1)  
Visakhapatnam

**(अपीलार्थी/ Appellant)**

**(प्रत्यर्थी/ Respondent)**

अपीलार्थी की ओर से/ Appellant by  
प्रत्यर्थी की ओर से / Respondent by

Shri CM Ravi Prasad, AR  
Shri ON Hari Prasada Rao, DR

सुनवाई की तारीख / Date of Hearing : 06.03.2023  
घोषणा की तारीख/Date of Pronouncement : 08 .03.2023

**आदेश /ORDER**

**Per Shri Duvvuru RL Reddy, Judicial Member :**

This appeal is filed by the assessee against the order of Commissioner of Income Tax (Appeals) [CIT(A)]-1, Visakhapatnam vide ITA No.10242/1018-19/CIT(A)-1/VSP/2020-21 dated 15.09.2020 for the Assessment Year (A.Y.) 2011-12.

2. At the outset, the Ld.AR has not pressed the grounds annexed to Form No.36 and pleaded that he may be permitted to withdraw the

appeal for which the Ld.DR has not raised any objection. Hence, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 8<sup>th</sup> March, 2023.

Sd/-

(एस बालाकृष्णन)

(S.BALAKRISHNAN)

लेखा सदस्य/ACCOUNTANT MEMBER न्यायिक सदस्य/JUDICIAL MEMBER

Dated : 08 .03.2023

L.Rama, SPS

Sd/-

(दुव्वूरु आर.एल रेड्डी)

(DUVVURU RL REDDY)

लेखा सदस्य/ACCOUNTANT MEMBER न्यायिक सदस्य/JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित/Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee- Venkata Rama S.Varma Vegesna, D.No.10-5-2, Lazarus Bungalow, Waltair Main Road, Visakhapatnam
2. राजस्व/The Revenue - Asst.Commissioner of Income Tax, Circle-3(1), Visakhapatnam
3. The Principal Commissioner of Income-Tax-1, Visakhapatnam
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, विशाखापटणम / DR,ITAT, Visakhapatnam
- 5..गार्ड फ़ाईल / Guard file

आदेशानुसार / BY ORDER

Sr. Private Secretary  
ITAT, Visakhapatnam